

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No. 9451 of 2019

Maitree Sansad, Cuttack

....

Petitioner

Mr. Ajoya Mohanty, Advocate

-versus-

State of Odisha and others

....

Opposite Parties

Mr. Debakanta Mohanty, AGA

Mr. Debasis Nayak, Advocate for CMC

CORAM:

THE CHIEF JUSTICE

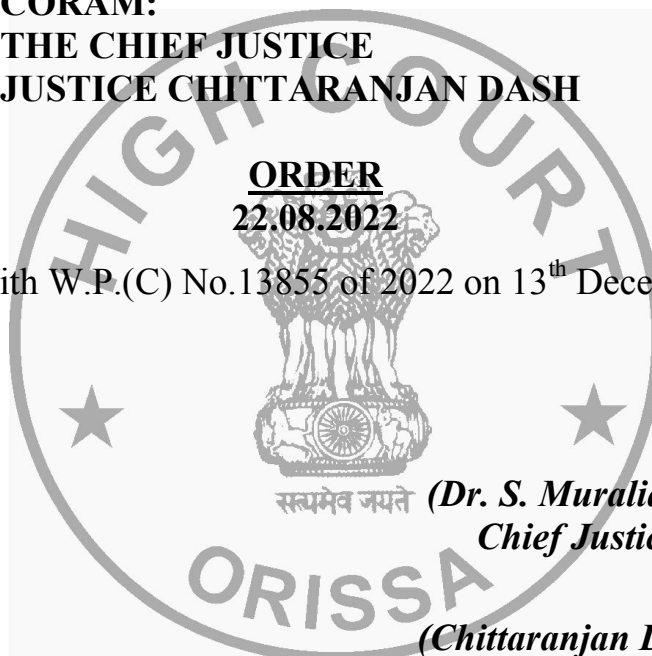
JUSTICE CHITTARANJAN DASH

ORDER

22.08.2022

Order No.

18. List along with W.P.(C) No.13855 of 2022 on 13th December, 2022.



(Dr. S. Muralidhar)
Chief Justice

(Chittaranjan Dash)
Judge

S. Behera